

F. No. 01(01)/Tour/CESTAT/2026
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Date: 05.08.2026

TOUR ORDER No. 70 OF 2026

Hon'ble Officiating President is pleased to order the tour in respect of the Member as follows:

Sl. No.	Member	From/To	Period	Reason
1.	Ms. Binu Tamta, Hon'ble Member (Judicial)	New Delhi to Chandigarh	From 06.08.2026 to 08.08.2026	To hear Division Bench matter in Appeal No. E/60044/2023- DB Commissioner of Central Excise and Service Tax, Ludhiana Vs. M/s. Nectar Lifesciences

By Order,


(Mukesh Gupta)
Deputy Registrar

Copy to:-

1. SPS to Hon'ble Officiating President, CESTAT, New Delhi.
2. SPS to Hon'ble Senior Member, CESTAT, Chandigarh.
3. SPS to Ms. Binu Tamta, Hon'ble Member (Judicial), CESTAT, New Delhi.
4. Deputy Registrar, CESTAT, New Delhi/Chandigarh.
5. Administration, Accounts Section, Caretaking section, CESTAT, New Delhi.
6. Website/Office copy.